

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/30/2016

NAME OF THE PETITIONER(S) : N.Kannan

NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. SIVAKUMAR RESPONDENT

J. Ananth.

9025345700

SANDEEP KUMAR  
FOR CIBI VISHNU

For PETITIONER.

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9841612122.

ORDER

Counsels representing both the parties are present and sought time for final hearing. Time extended at their requests. Put up on 27.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

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(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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